

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

([ONLY I.A. NO. 4620/2023 IS LISTED UNDER THIS ITEM.].....
IA No. 4620/2023 - EXTENSION OF BAIL)

Date : 16-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Amit Dubey, Adv.
Mr. Anurag Dubey, Adv.
Mr. Sarthak Dubey, Adv.
Ms. Sonika Singh, Adv.
Mr. Atishi Dipankar, AOR

For Respondent(s) Mr. Ardhendumouli Kr. Prasad, AAG
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application seeking extension of bail is dismissed.

Let the petitioner will surrender within one week.

List after one week.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR